

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE  
**LOK SABHA**  
**UNSTARRED QUESTION NO.3611**  
TO BE ANSWERED ON THE 10<sup>TH</sup> AUGUST, 2021

**Separate Budget for Agriculture**

3611.: SHRI KOMATI REDDY VENKAT REDDY:

SHRI KOTHA PRABHAKAR REDDY:

SHRI MANNE SRINIVAS REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to State?

(a) whether the Government has any proposal to introduce a separate annual Budget for agriculture with the objective of increasing agricultural productivity and protecting farmers' welfare;

(b) if so, the details thereof;

(c) whether the Government will work out legislations to regulate the use of groundwater to protect the interests of farmers who are dependent on groundwater and also save water for the future;

(d) if so, the details thereof and the steps being taken therefore, State-wise along with funds given to the States including Telangana and Andhra Pradesh; and

(e) if not, the reasons therefore?

**ANSWER**

Minister of AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (b): There is no proposal as on date for a separate agriculture budget.

(c) to (d): Ministry of Jal Shakti has circulated a Model Bill to all the States/UTs to enable them to enact suitable ground water legislation for regulation of its development, which also includes provision of rain water harvesting. So far, 19

States/UTs have adopted and implemented the ground water legislation, details of which are given in **Annexure-I**.

Pradhan Mantri Krishi Sinchai Yojana – Har Khet Ko Pani – Ground Water Irrigation (PMKSY-HKKP-GW) aims to provide financial assistance to States for assured ground water irrigation to small and marginal farmers. Scheme is applicable only in areas having stage of ground water development less than 60%, average rainfall more than 750 mm and with shallow ground water levels (less than 15 m bgl). Under this scheme, 15 projects in 12 States namely Assam, Arunachal Pradesh, Nagaland, Tripura, Uttar Pradesh, Tamil Nadu, Manipur, Mizoram, Telangana, West Bengal, Uttarakhand and Gujarat have been approved with an estimated cost of Rs.1718.49 crore since inception. The details are given in **Annexure-II**. A scheme of Per Drop More Crop (PDMC) is also implemented by the Department to promote drip and sprinkler irrigation as a measure to save water.

**(e):** Not applicable

## Annexure I

### STATUS OF ENACTMENT OF MODEL BILL BY STATES

<b>SL.</b>	<b>STATES</b>
1.	Andhra Pradesh
2.	Assam
3.	Bihar
4.	Goa
5.	Haryana
6.	Himachal Pradesh
7.	Karnataka
8.	Kerala
9.	Maharashtra
10.	Odisha
11.	Punjab
12.	Telangana
13.	Uttar Pradesh
14.	West Bengal
	<b>Union Territories</b>
1.	Chandigarh (Regulations & Byelaws)
2.	Dadra and Nagar Haveli
3.	Jammu and Kashmir
4.	Lakshadweep
5.	Pondicherry

## Annexure II

### State-wise details of projects under PMKSY-HKGP-GW

S.NO	State	Number of Wells to be constructed	Total Project Command	Beneficiaries	Cost of Proposal	Central Assistance	Instalments released
			(Ha)		(Rs. Crore)	(Rs. Crore)	(Rs. Crore)
1	Assam-Phase-I	4779	19116	19643	246.07	221.07	145.870
2	Arunachal Pradesh-Phase-I	473	1785	3350	45.3	40.77	34.460
3	Gujarat	2512	3768	3655	163.29	98.13	6.000
4	Nagaland	262	667	264	18.15	16.25	9.750
5	Tripura Phase-I	231	339	851	13.31	11.91	7.150
6	Uttar Pradesh	14347	34659	14847	46.6	27.82	16.690
7	Arunachal Pradesh Phase -II	519	1957	3633	44.95	40.25	24.150
8	Tamil Nadu	166	610	1233	9.13	5.48	3.671
9	Manipur	550	2057	1445	61.68	55.51	33.306
10	Mizoram	209	553	411	16.04	14.44	8.660
11	Telangana	13023	22925	24000	379.49	227.7	-
12	West Bengal	6410	37840	103596	318.24	189.99	-
13	Assam-Phase-II	4916	19680	17216	292.01	262.81	157.680
14	Uttarakhand	206	1030	1085	15.89	14.30	1.360
15	Tripura Phase-II	890	2670	1639	48.34	43.51	-
	<b>Total</b>	<b>49493</b>	<b>149656</b>	<b>196868</b>	<b>1718.49</b>	<b>1269.94</b>	<b>448.747</b>

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